

(J)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA.No.1874/90

Dated this the 28th of October, 1994

Shri C.J. Roy, Hon. Member'(J)

Shri P.T.Thiruvengadam, Hon. Member'(A)

Shri Jai Pal Singh,
H.C.S. Estate Officer,
Faridabad.

Shri S.S. Ahlawat,
District Development & Panchayat Officer,
Narnaul.

Shri Satish Chander Jain,
Sub Divisional Magistrate, Siwani.

Shri Nepal Singh Tanwar,
General Manager,
Haryana Roadways, Faridabad.

Shri Krishan Kuymar,
General Manager,
Haryana Emporium,
Black Partridge,
New Delhi.

...Applicants

By Advocate: None.

versus

1. Union of India through
Secretary to Government of India,
Department of Personnel & Administrative Reforms,
New Delhi.

2. Union Public Service Commission,
through its Secretary,
Dholpur House, New Delhi.

3. Government of Haryana,
Through its Chief Secretary,
Chandigarh

...Respondents

By Advocate: None.

O R D E R 'Oral'

By Shri C.J. ROY

None for the parties. It is represented
that Shri M.L. Verma is busy in other court.
The case is coming since a long time and we find
that the applicant has not appeared on several
occasions except on 6.7.92 and the case was kept
on daily board. In the circumstances, the case
is dismissed in default and non prosecution.

P.T. Thiruvengadam

MEMBER / T /

C.J. Roy

MEMBER / T /